

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UN STARRED QUESTION NO. 3389 TO BE ANSWERED ON : 05.08.2022

Affordable Fertilizer Price

**3389. SHRI KHAGEN MURMU
SHRI MAHABALI SINGH**

Will the Minister of **CHEMICALS & FERTILIZERS** be pleased to state:

- (a) whether the Government has proposed any scheme to ensure easy availability of manures and fertilizers at cheaper prices to the poor farmers of the country;
- (b) if so, the details thereof;
- (c) whether the Government has any plans to ensure the availability of fertilizer for distribution across the country; and
- (d) if so, the details thereof, State/UT-wise including the States of West Bengal and Bihar ?

ANSWER

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS

(BHAGWANTH KHUBA)

(a) & (b) Government has been implementing Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development (MOVCDNER) schemes to promote organic farming since 2015-16.

PKVY is implemented in all the States and Union Territories across the country to promote organic farming in cluster mode. Under the scheme farmers are provided financial assistance of Rs 50000/ha for 3 years in which, Rs 31000/ ha / 3 years is provided directly to farmers through DBT for organic inputs such as seeds, bio fertilizers, bio-pesticides, organic manure, compost/vermi-compost, botanical extracts etc. whereas under MOVCDNER scheme, assistance is provided @ Rs. 32500/ha/3yaers to farmers for procurement/on farm production of organic inputs including organic fertilizers.

Government has been implementing Nutrient Based Subsidy Policy w.e.f. 1.4.2010 for Phosphatic and Potassic (P&K) Fertilizers. Under the policy, a fixed amount of subsidy, decided on annual/semi-annual basis, is provided on subsidized

P&K fertilizers depending on their nutrient content. Under this policy, MRP is fixed by fertilizer companies as per market dynamics at reasonable level which is monitored by the Government. Accordingly, any farmer including poor and marginal farmers who are buying these fertilizers is getting benefits of subsidy. The mandate of the Department of Fertilizers is to ensure comfortable availability and supply of subsidized fertilizers to all the states/UTs. Department of Fertilizers is allocating sufficient/adequate quantities of fertilizers to all the States/UTs on timely basis. However, distribution of fertilizers to the farmers within the state is the mandate of respective State Governments.

(c) & (d): Department of Fertilizers is ensuring comfortable availability of fertilizers across the country. The details of requirement, availability and sales of all fertilizers during ongoing Kharif 2022 (upto 31st July, 2022) is at **Annexure-I & II.**

Annexure-I

UREA					
State Wise Requirement, Availability & Sale Of Urea for KHARIF 2022 from 01/04/2022 to 31/07/2022					
(in LMT)					
S.No	State	Seasonal Requirement for Kharif 2022	Pro rata Requirement	Availability	Cumulative DBT Sales
1	Andaman and Nicobar Islands	0.00	0.00	0.01	0.00
2	Andhra Pradesh	8.00	3.41	6.10	2.53
3	Arunachal Pradesh	0.00	0.00	0.00	0.00
4	Assam	1.85	1.20	1.41	1.09
5	Bihar	10.10	4.90	5.66	4.01
6	Chandigarh	0.00	0.00	0.00	0.00
7	Chhattisgarh	6.50	5.50	6.56	4.96
8	Dadra and Nagar Haveli	0.00	0.01	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00
10	Delhi	0.080	0.065	0.108	0.083
11	Goa	0.017	0.014	0.011	0.008
12	Gujarat	11.50	7.60	9.91	6.10
13	Haryana	10.00	7.70	9.23	6.92
14	Himachal Pradesh	0.360	0.280	0.404	0.272
15	Jammu and kashmir	0.810	0.697	1.006	0.736
16	Jharkhand	1.700	1.100	1.448	0.691
17	Karnataka	10.50	6.40	9.55	7.29
18	Kerala	0.65	0.44	0.53	0.36
19	Lakshadweep	0.00	0.00	0.00	0.00
20	Madhya Pradesh	13.00	9.50	12.45	8.87
21	Maharashtra	15.50	11.16	15.20	9.45
22	Manipur	0.22	0.22	0.19	0.14
23	Meghalaya	0.00	0.00	0.00	0.00
24	Mizoram	0.08	0.06	0.02	0.01
25	Nagaland	0.00	0.00	0.00	0.00
26	Odisha	4.00	2.50	3.53	2.08
27	Puducherry	0.07	0.05	0.06	0.05
28	Punjab	14.50	12.00	14.27	11.75
29	Rajasthan	8.50	6.00	8.82	6.32
30	Sikkim	0.00	0.00	0.00	0.00
31	Tamil Nadu	4.50	2.58	3.37	2.79
32	Telangana	10.50	7.50	9.10	3.65
33	Tripura	0.15	0.11	0.16	0.04
34	Uttarakhand	1.16	0.87	0.99	0.86
35	Uttar Pradesh	38.50	24.25	33.93	19.62
36	West Bengal	6.25	4.00	6.48	2.98
	Total	179.01	120.10	160.54	103.67

P&K					
State Wise Requirement, Availability & Sale Of P&K for KHARIF 2022 from 01/04/2022 to 31/07/2022					
(in LMT)					
S.No	State	Seasonal Requirement for Kharif 2022	Pro rata Requirement	Availability	Cumulative DBT Sales
1	Andaman and Nicobar Islands	0.01	0.01	0.01	0.00
2	Andhra Pradesh	10.07	3.80	6.96	2.65
3	Arunachal Pradesh	0.00	0.00	0.00	0.00
4	Assam	1.10	0.71	0.70	0.34
5	Bihar	6.00	4.45	3.74	1.77
6	Chandigarh	0.00	0.00	0.00	0.00
7	Chhattisgarh	4.90	4.11	3.59	2.83
8	Dadra and Nagar Haveli	0.01	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00
10	Delhi	0.02	0.01	0.02	0.01
11	Goa	0.04	0.03	0.02	0.01
12	Gujarat	6.55	5.15	5.82	3.53
13	Haryana	3.70	2.85	2.54	1.59
14	Himachal Pradesh	0.18	0.11	0.16	0.08
15	Jammu and kashmir	0.52	0.47	0.37	0.24
16	Jharkhand	1.25	1.04	0.72	0.41
17	Karnataka	16.26	11.07	13.19	9.07
18	Kerala	1.44	0.97	1.04	0.63
19	Lakshadweep	0.00	0.00	0.00	0.00
20	Madhya Pradesh	13.50	8.26	8.49	5.72
21	Maharashtra	22.70	16.34	18.06	11.44
22	Manipur	0.24	0.24	0.06	0.03
23	Meghalaya	0.00	0.00	0.00	0.00
24	Mizoram	0.09	0.06	0.00	0.00
25	Nagaland	0.00	0.00	0.00	0.00
26	Odisha	5.25	3.80	3.50	1.91
27	Puducherry	0.05	0.03	0.05	0.03
28	Punjab	3.25	2.65	3.09	1.75
29	Rajasthan	5.15	3.82	4.09	2.85
30	Sikkim	0.00	0.00	0.00	0.00
31	Tamil Nadu	5.65	3.49	5.33	3.10
32	Telangana	12.95	9.40	9.02	4.83
33	Tripura	0.10	0.08	0.05	0.02
34	Uttarakhand	0.40	0.26	0.41	0.16
35	Uttar Pradesh	13.50	9.10	10.63	5.14
36	West Bengal	7.49	4.44	5.23	2.35
	Total	142.36	96.76	106.88	62.50